

Annexure-3														
Name of the corporate debtor: Chintamanis Jewellery Arcade Private Limited					Date of commencement of CIRP: 23.02.2024 & CIRP was Restored on 30.06.2026					List of creditors as on: 18/08/2026				
List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
													(Amount in Rs)	
Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Axis Bank Limited	12-03-2024	₹ 11,86,51,305.00	₹ 11,86,51,305.00	Secured			No	100.00%			₹ -		Upon restoration of CIRP, Axis Bank was requested to confirm/revise its claim, if applicable; however, no revised claim or communication was received. Accordingly, the claim is provisionally admitted
Total			₹ 11,86,51,305.00	₹ 11,86,51,305.00					100.00%			₹ -		